

MOST URGENT

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI


No. 5522-5541 /Circulation/Genl./West/THC/2025

Dated, Delhi the 14/2/25

Sub:- Regarding updation of Centralized Website of Delhi District Courts.

Forwarded copy of Letter No. 8768/I.T. Cell/2025 Dated 13.02.2025 received, on the subject cited above, from Mr. Sunil Kumar Sharma, I.d. Chairman, I.T. & Digitization, Delhi District, Courts for information and immediate compliance/necessary action to:-

1. All the Branch Incharges of West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Letter can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.


(Ajay Gupta)
District Judge (Commercial Court) - 05/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

(01/14/2/25)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 8768 /I.T. Cell/ 2025

Date:

To,

13 FEB 2025

The Ld. Principal District & Sessions Judge,
West District, Tis Hazari Courts,
Delhi.

Sub.: Updation of Centralized Website of Delhi District Courts.

Respected Sir,

With reference to the subject cited above, it is to inform your goodself that this office is in the process of updating the Centralized Website of Delhi District Courts (<https://delhidistrictcourts.nic.in/>) as some of the data on the website have become outdated. During this process, this office has conducted a thorough review of the website and checked all the links available on it.

In this regard, it is important to note that the links on the Centralized Website contain information related to various branches of Delhi District Courts, such as Judicial Branch, Recruitment Cell, Mediation Centre, e-Sewa Kendra, VWDC, Computer Branch, and others.

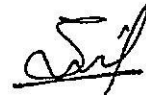
In view of the above, your goodself is requested to direct all Branch In-Charges in your respective district to check/verify the section/ data/ information/ content available on the testing server (<http://10.199.31.113/ddcweb/>) that pertains to their concerned branch and inform this office whether any modifications/additions of any sections, data, information, or content are required or not within 07 days so that the Website can be sent for Security Audit at the earliest. In case, no response within the given timeframe is received, it will be assumed that the content is accurate and correct and no change/addition is required.

Moreover, it may also be informed that once the changes are applied and the website is updated / uploaded then any change will require development and audit clearance which attracts financial burden, therefore, all the Branch In-Charges, may further be directed to take utmost care while finalizing the sections, data, information, or content available on the aforesaid testing server that pertains to their respective branch.

Thanking You.

With warm regards.

Yours Sincerely



Sunil Kumar Sharma
Chairman, I.T & Digitization
Delhi District Courts

OIC/Genl/west
(Be circulated in Branches of West Distt.)

PD&SS(west)
14/02/2025